

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10745/2015

BOHALI SEVA SAHAKARI SOCIETY LTD. THROUGH ITS SECRETARY SHRI
SUDHAKAR VISHAMBHAR PHALKE Petitioner(s)

VERSUS

NILESH NANA JADHAV CHIEF PROMOTER OF PROPOSED SHRI SWAMI SAMARTHA
VIVIDH KARYAKARI SEVA SAHAKARI SO & ORS. Respondent(s)

WITH

SLP(C) No. 10752/2015 (IX)

SLP(C) No. 12650/2015 (IX)

SLP(C) No. 10766/2015 (IX)

SLP(C) No. 10748/2015 (IX)

SLP(C) No. 10790/2015 (IX)

SLP(C) No. 12651/2015 (IX)

SLP(C) No. 10753/2015 (IX)

SLP(C) No. 10751/2015 (IX)

SLP(C) No. 10754/2015 (IX)

SLP(C) No. 10792/2015 (IX)

SLP(C) No. 10747/2015 (IX)

SLP(C) No. 10767/2015 (IX)

SLP(C) No. 10791/2015 (IX)

SLP(C) No. 10763/2015 (IX)

SLP(C) No. 10746/2015 (IX)

SLP(C) No. 10772/2015 (IX)

SLP(C) No. 10793/2015 (IX)

SLP(C) No. 10788/2015 (IX)

SLP(C) No. 10749/2015 (IX)

SLP(C) No. 12652/2015 (IX)

SLP(C) No. 10764/2015 (IX)

Date : 14-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Petitioner(s)

Mr. Sudhanshu S. Choudhari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Re-notify next week.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(PRADEEP KUMAR)
BRANCH OFFICER